

4/14/2016 - Arjun

On my visit to Yerwada Jail on 1.10.2016, I found the figures of Prisoners were 4589 prisoners against the capacity of 2449. This is because 75% of the prisoners are Under Trial Prisoners (3191 male and 108 female together 3299). The congestion is so bad that in a barrack of 2400 sq. ft. almost 170 prisoners have been kept. This overcrowding of jails creates health problems as well as compromise on the basic minimum requirement for a human being.

To decongest the jails not only in Pune but elsewhere in the country, focus should be given on two items. They are (i) Bail for bail able offences: A feeling has taken root that incarceration is punishment by itself and hence continuation in the prison is not a matter of concern. Across the country the Courts are not giving bails to prisoners who are under trials in bailable offences. (ii) The first offender under Section 4 of the Probation of Offenders Act is to be considered to be placed under the control of the Probationer's Officer rather than continue in the jail. In the case of Sanjay Dutt the Court upheld this principle and acquitted him. This issue needs to be looked at closely by the Judicial Magistrates while committing them to prison. A letter needs to be sent to the Chief Justices of the High Courts to point out the position in jails and a need for the Magistrates to consider bails for the bailable offences and not to insist on higher amount of bail for indigent prisoners. Of course the Magistrate/Judge will have to take a decision based on the facts of the case.

Yerwada Jail has got a very good industrial unit. One such unit is a production unit of wiring meant for four wheelers for Mahindra and Mahindra. While Rs.200/- per day each is paid to all convicts for this work, the Jail authorities put Rs.54/- in the convict's account, take Rs.20/- for the welfare fund and the remaining amount is deposited in the account of the Government. It is anachronistic that remaining amount is being appropriated by the Government. It should be kept in a recurring deposit which should be given to the convict at the time of his release. Meanwhile he should have a choice to send it out for his family if the family is in need.

There are 28 death row convicts in this jail (26 men and 2 women). This number seems to be fairly large and in many cases it may not be rarest of rare events. Chairperson may write to the Chief Minister of Maharashtra and other State Governments where a large number of deaths of convicts are in jail with a request to review each case where the remission can be given and it could be converted into life imprisonment.

Chairperson


(Sya N. Mohanty) 10/10  
Secretary General  
10-10-2016.

**Yerwada Central Prison, Pune -6**  
**Authorised Prisoners Capacity Male 2323 Female 126**

Friday Date 01/10/2016 Opening Prisoners total

Dital	Male	Female	Total
Undertrial	3191	108	3299
Convict	44	02	46
Rigress Convict	193	21	214
life Convict	668	115	796
Death Sentences	26/1 RC	2	28/1RC
Read Cap	53	00	53
Detenue	21	00	21
Night Watchmen	110	00	110
Convict Overciers	07	12	19
Naxalite	02	1	3
<b>Total</b>	<b>4328</b>	<b>261</b>	<b>4589</b>

	Male +	Female	Total
1) Convict Prisoners :-	1116 +	153 =	1269
2) Detenue Prisoners :-	21 +	00 =	21
3) Undertrial Prisoners :-	3191 +	108 =	3299
<hr/>			
<b>Total :-</b>	<b>4328 +</b>	<b>261 =</b>	<b>4589</b>

  
 Senior Jailer 01/10/2016.  
 Yerwada Central Prison  
 Pune-6.

## Yerwada Central Prison, Pune

U / S	Convict	Undertrail
302	206	1228
376	54	277
379	23	139
380	23	160
395	08	274
420	18	81
Pocso	09	115

येरवडा मध्यवर्ती कारागृह, पुणे-६.  
बंदी क्षमता पुरुष २३२३ महिला १२६

शुक्रवार दि ०१/१०/२०१६ रोजीची ओपनिंग बंदी संख्या

तपशील	२३२३ पुरुष	१२६ महिला	२४४९ एकूण
न्यायाधीन बंदी	३१९१	१०८	३२९९
साधी शिक्षा बंदी	४४	०२	४६
सश्रम शिक्षा	१९३	२१	२१४
जन्मठेप	६६८	११५	७९६
मृत्युदंड	२६/१ RC	२	२८
लालपट्टी	५३	००	५३
स्थानबद्ध	२१	००	२१
रात्रपहारेकरी	११०	००	११०
सिध्ददोष अन्वेषक	०७	१२	१९
नक्षलवादी + माओवादी	०२	१	३
एकूण	४३२८	२६१	४५८९

75%

	पुरुष	स्त्रिया	एकूण
१) शिक्षा बंदी :-	१११६ +	१५३ =	१२६९
२) स्थानबद्ध :-	२१ +	०० =	२१
३) न्यायाधीन बंदी :-	३१९१ +	१०८ =	३२९९

एकूण :- ४३२८ + २६१ = ४५८९

वरिष्ठ तुरुंगाधिकारी  
येरवडा मध्यवर्ती कारागृह, पुणे-६.  
११/१०/२०१६